

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH. P.

TUESDAY, THE 12TH DAY OF MAY, 2020/22ND VAISAKHA, 1942

W.P(C) NO. 9816 OF 2020

PETITIONER:-

THE AROOR CENTRAL SERVICE CO-OPERATIVE BANK LIMITED.
NO.617, AROOR, CHERTHALA, ALAPPUZHA DISTRICT, PIN-688 534,
REPRESENTED BY ITS SECRETARY, MEERA U PILLAI.

BY ADVS. SRI. R. MURALEEDHARAN
DR. ANIES GEORGE

RESPONDENTS:-

1. UNION OF INDIA, REPRESENTED BY ITS SECRETARY,
DEPARTMENT OF REVENUE, MINISTRY OF FINANCE,
GOVERNMENT OF INDIA, NORTH BLOCK, NEW DELHI,
PIN- 110 001.
2. THE CENTRAL BOARD OF DIRECT TAXES,
DEPARTMENT OF REVENUE, MINISTRY OF FINANCE,
GOVERNMENT OF INDIA, NORTH BLOCK, NEW DELHI, PIN- 110001.
3. CHIEF COMMISSIONER OF INCOME TAX, KERALA REGION,
MINISTRY OF FINANCE, GOVERNMENT OF INDIA, CENTRAL
REVENUE BUILDINGS, IS PRESS ROAD, ERNAKULAM,
KOCHI, PIN- 682 018.
4. ADDITIONAL COMMISSIONER OF INCOME TAX,
TDS RANGE, 3RD FLOOR, AATAKAR BHAVAN, KAWADIAR,
THIRUVANANTHAPURAM, PIN-695 003.
5. THE INCOME TAX OFFICER (TDS),
ALAPPUZHA, ARATTUKULANGARA COMPLEX, A.N.PURAM,
ALAPPUZHA, PIN- 688 011.
6. THE KERALA STATE CO-OPERATIVE BANK LTD.,
DISTRICT OFFICE, ALAPPUZHA, (ERSTWHILE ALAPPUZHA
DISTRICT CO-OPERATIVE BANK LTD.), PIN- 688 001.
BY THE SENIOR CENTRAL GOVERNMENT STANDING COUNSEL (INCOME

TAX)

BY SRI. CHRISTOPHER ABRAHAM
SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
12.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

ORDER

Admit.

2. The Assistant Solicitor General takes notice for the Union of India. The Standing Counsel for the Income Tax Department accepts notice on behalf of the Department. Petitioner to take steps to serve notice on other respondents by speed post/e-mail/whatsapp message and file a memo regarding such service.

3. In view of the order dated 23.03.2020 in WP(C) No.9333 of 2020 and connected cases, there shall be an interim stay of deduction of tax at source from the petitioner under Section 194 N of the Income Tax Act for three months.

Post this writ petition along with connected matters on 27.05.2020.

GOPINATH . P .

JUDGE

SMA

